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No.K-11019/46/2021-US.I/II

Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 21st December, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Birendra Kumar, Judge of the Patna High Court, as a Judge of the Rajasthan High Court and to direct him to assume charge of his office in the Rajasthan High Court.


21/12/2021
(Rajinder Kashyap)

Additional Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

: 2 :

Dated: 21.12.2021.

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Copy to:-

- 1 Shri Justice Birendra Kumar, Judge, Patna High Court, C/o
Registrar General, Patna High Court, Patna.
- 2 The Secretary to Governor of Bihar, Patna.
- 3 The Secretary to Chief Minister of Bihar, Patna.
- 4 The Secretary to Chief Justice of Patna High Court, Patna.
- 5 The Registrar General, Patna High Court, Patna.
- 6 The Chief Secretary, Government of Bihar, Patna.
- 7 The Accountant General, Bihar, Patna.
- 8 The Secretary to Governor of Rajasthan, Jaipur.
- 9 The Secretary to Chief Minister of Rajasthan, Jaipur.
- 10 The Secretary to Chief Justice, Rajasthan High Court, Jodhpur.
- 11 The Chief Secretary, Government of Rajasthan, Jaipur.
- 12 The Registrar General, Rajasthan High Court, Jodhpur.
- 13 The Accountant General, Rajasthan, Jaipur
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 PS to ML&J/PPS to Secretary (J).
- 17 Technical Director, NIC, Department of Justice, with a request to
upload on the Website of the Department (www.doj.gov.in).

Arun Aggarwal 21/12/2021
(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 23383037